

ADM/94/2012

Office of the  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Date: 01.08.2022.

**CORRIGENDUM**

In the Notification No. ADM/94/2012 dated 28.07.2022, the words appearing in fifth line “ **All the cases**” shall be substituted by the words “**All the cases, except the cases which are reserved for Judgment/Orders on IA**” in respect of the cases pending before the Courts of Senior Civil Judge, Bengaluru Rural District, Bengaluru, pertaining to the jurisdiction of Revenue Taluk of Hosakote, which are transferred to the Court of Senior Civil Judge & JMFC, Hosakote”. After passing of orders on IAs, files have to be transferred to new Court.



(SUBRAMANYA J.N.)

Prl. District & Sessions Judge,  
Bengaluru Rural District,

Pri. District & Sessions Judge  
Bengaluru Rural District  
Bengaluru

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